GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:601 ANSWERED ON:23.02.2001 FUNDS FOR DEVELOPMENT OF SANCTUARIES ETC A. VENKATESH NAIK

Will the Minister of FINANCE be pleased to state:

- (a) whether the State Forests Departments have sought funds from Eleventh Finance Commission for the development of sanctuaries. National Parks and Zoological Parks in their respective States;
- (b) if so, the details thereof:
- (c) the amount released by Eleventh Finance Commission to each State Forest Department for this purpose;
- (d) whether required fund has been released; and
- (e) if not, the reasons therefor?

Answer

TITHE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH):

- (a) and (b) Some State Governments in their memorandum on upgradationand special problem grants` submitted to the Eleventh Finance Commission (EFC) had soughtfinancial assistance for preservation/development of forests, National Parks and Sanctuaries etc.
- (c) Based on their assessment of the need of States, EFC has recommended the grants fordevelopment/preservation of Forests, National Parks, Lakes and Sanctuaries etc. to the State of Madhya Pradesh (Rs. 13 crore for National Parks), Meghalaya (Rs. 10 crore for Forest Conservation/Protection measures), Nagaland (Rs. 5 crore for Wild Life Protectionmeasures in the Intanky National Park and the Rangapahar Wild Life Sanctuary), Orissa(Rs.10 crore for Restoration of the Nandan Kanari and Chandaka-Dampara eco-zoological complex and Rs. 30 crore for eco-restoration works in the Chilka Lake) and Uttar Pradesh(Rs.10 crore for rejuvenation of lakes in Kumaon region (now falling in the newly created State of Uttaranchal) for its award period 2000-05.
- (d) and (e) 25 per cent of the grant recommended for upgradation and special poblem by EFC has been released to the States. Subsequent release of grants will depend on furnishing of detailed plans of action by the State Governments and the utilisation of the amount released by this Ministry.